

**GOVERNMENT OF INDIA  
CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION  
LOK SABHA**

UNSTARRED QUESTION NO:3275  
ANSWERED ON:08.12.2000  
PROCUREMENT OF SUB STANDARD FOODGRAINS  
AKHILESH SINGH;BALIRAM

**Will the Minister of CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION be pleased to state:**

to USQ No. 4219 dated 20.4.2000 and state:

- (a) whether the information sought in the reply has been collected;
- (b) if so, the details thereof;
- (c) if not, the reasons therefor;
- (d) whether the Senior Regional Manager (incharge) of FCI, Punjab region has been found guilty and punished; and
- (e) if so, the details of action taken against him?

**Answer**

THE MINISTER OF STATE IN THE MINISTRY OF CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION ( SHRI CHAUHAN )

(a) Yes, Sir.

(b) As per information received from the Food Corporation of India (FCI), the total amount of LAS (Loss Assessment Statement) reported by other States/Regions due to sub standard foodgrains supplied to them during the said period is as follows:-

Commodity Total LAS amount in Rupees

Rice	71,11,69,191.46
Wheat	8,00,26,410.40
Paddy	88,96,346.37
Total	80,00,91,948.23

(Rupees Eighty crores, ninety one thousand, nine hundred forty eight and paise twenty three only).

(c) Does not arise.

(d) No such lapse requiring penal action was established against Senior Regional Manager, FCI Punjab Region.

(e) Does not arise.